

THE MINISTER OF PARLIA. MENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHA-GAT): (a) and (b) The annual edible oils requirements in the country is estimated at about 51 lakh tonnes, of which vanaspati contributes about 9.2 lakh tonnes.

(c) The quantity of imported oil allocated to vanaspati industry during the last three years is as given below:

(In Lakh tonnes)

<i>Tear</i>	<i>Allocation</i>
1983-84	8.95
1984-85	7.68
1985-86	6.07

(d) Presently, excise duty rebate of upto Rs. 1000/- per tonne of vanaspati is allowed for usage of certain indigenous oils in the specified quantity.

Target of Mandays to be created through Rural Landless Employment Guarantee Programme

2151., PROF. S. RAMACIHANDRA RAO:
SHRI VISHVJIT PRITHVIJIT
SINGH:

SHRI ADINARAYANA
REDOY:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the total allocation during the Seventh Plan and the target of mandays to be created through the Rural Landless Employment Guarantee Programme;

(b) the number of mandays created during the year 1983 to 1986 under this programme;

(c) the plan target of mandays for the year 1986-87;

(d) whether the plan targets are likely to be achieved; and

(e) if not, what are the steps being taken to realise the plan target?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMA-NAND YADAV): (a) The Seventh ~ Plan envisages an outlay of Rs. 1743.78 crores for Rural Landless Employment Guarantee Programme to create 1013 million mandays of employment.

(b) A total of 500.72 million man-days of employment were generated under Rural Landless Employment Guarantee Programme during the year 1983-84 to 1985-86.

(c) The Plan target of mandays of employment for the year 1986-87 under Rural Landless Employment Guarantee Programme is 200 million mandays.

(d) Yes, Sir,

(e) The question does not arise.

Encroachment on Pavements In Central Secretariat, New Delhi

2152. SHRI F. M. KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that right near the North Block many hawkers have occupied the footpaths in Central Secretariat leading to serious safety problems of lakhs of daily DTC bus commuters;

(b) whether it is a fact that this is being done in connivance with the Delhi Police and NDMC;

(c) how much money has been realised by the authorities by way of Teh Bazari, if any, from these hawkers during the last three years; and

(d) what steps Government propose to take to remove such encroachments on foot-paths by the hawkers in the Central Secretariat complex?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.